

further to amend the Constitution of India.'

The motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

15.37 1/2 hrs

PAYMENT OF WAGES (AMENDMENT) BILL: Published in Gazette of India extraordinary, Part II, Section 2 dated 23.4.93.

(Amendment of Section 1 and 20)

[English]

SHRI GEORGE FERNANDES (Muzafarpur): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936

MR CHAIRMAN: The question is:

'That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936'

The motion was adopted

SHRI GEORGE FERNANDES: I introduce to bill.

15.38 hrs

CONSTITUTION (AMENDMENT) BILL: Published in Gazette of India extra ordinary, Part II, Section 2 dated 23.4.93

(Amendment of Article 163)

[English]

SHRI SUDHIR GIRI (Contai): I beg to move for leave to introduce a Bill further to amend the

Constitution of India

MR. CHAIRMAN: The question is

'That leave be granted to introduce a Bill further to amend the constitution of India'

The motion was adopted

SHRI SUDHIR GIRI I introduce the Bill

[English]

MR. CHAIRMAN Shri Bolla Bulli Ramaish - Not present

Shri Bolla Bulli Ramaish - Not present.

Shri Bolla Bulli Ramaish - Not Present

Shri Bolla Bulli Ramaish - Not Present

15.38 1/2 hrs

THE CONSTITUTION (AMENDMENT) BILL: Published in Gazette of India extraordinary, part II, Section 2 dated 23 4 93

(Insertion of New Article 18 A)

[Translation]

SHRI RAJVEERSINGH (Aonia) Sir, I beg to move:

'That leave be granted to introduce a Bill further to amend the Constitution of India'

The motion was adopted

[Translation]

SHRI RAJVEER SINGH. I introduce the Bill.